

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs) : DELHI
ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee for implementation of "Bail Orders sharing Module on E-Prison Platform.	Sh. Ashwani Kr. Sarpal, Sp. Judge (PC-Act) (CBI), RACC	Chairperson
	Sh. Mukesh Kumar Gupta, Member Secretary, DSLSA, RACC	Member
	Sh. Sanjay Sharma-II, ASJ (Central)	Member
	Ms. Kiran Bansal, ASJ (Shahdara)	Member
	Sh. Sanjeev Kr. Singh, ASJ (South)	Member
	Sh. Shailender Malik, ASJ, (New Delhi)	Member
	Sh. Gautam Manan, ASJ (South-West)	Member
	Sh. Pulastya Pramachala, ASJ, (North-East)	Member
	Sh. Satish Kumar, ASJ (North)	Member
	Ms. Deepali Sharma, ASJ (East)	Member
	Sh. Sonu Agnihotri, ASJ, (South-East)	Member
	Sh. Neeraj Gaur, ASJ (North-West)	Member
	Ms. Shivali Sharma, ASJ (West)	Member
	The Registrar (FASTER Cell), Delhi High Court	Member
The Superintendent, Prison Headquarter, Tihar Jail, Delhi	Member	

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
(GIRISH KATHPALIA) 28-4-23
Principal District & Sessions Judge (HQs)

No. 33985-34035/F.1(3)/Gaz/23

Dated 28 APR 2023
Delhi

Sub:- Committee for implementation of "Bail Orders sharing Module on E-Prison Platform.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The Officer In-Charge, Computer Branch, Tis Hazari Court, Delhi, to pursue the matter with the said committee.
5. The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi.
6. The Superintendent, Prison Headquarter, Tihar Jail, Delhi.
7. The AO(J)/Branch In-charge, Computer Branch, General Branch, Facilitation Center, Filing Section, Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi